

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:166
ANSWERED ON:01.03.2002
ADVANCE TAX DEDUCTED AT SOURCE
A. VENKATESH NAIK

Will the Minister of FINANCE be pleased to state:

- (a) the amount of advanced tax deducted at source in Karnataka by Income Tax Authority during 2000-2001 and 2001-2002,till date;
- (b) the amount out of the collected Income tax earmarked to the Karnataka government; and
- (c) the steps taken by the government to implement the objectives of TDS in the States?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SH. GINGEE N. RAMACHANDRAN)

- (a) The amount of advance tax deducted at source collected in Karnataka by Income tax Authority during 2000-2001 and 2001-2002 (upto Jan,2002) is Rs.1857.19 crores and Rs.1183.25 crores respectively.
- (b) The amount out of the collected Income tax earmarked to the Karnataka Government during 2000-2001 and 2001-2002(upto Jan, 2002) is Rs.419.44 crores and Rs.498.74 crores respectively.
- (c) Wide publicity of the provisions relating to TDS has been given through electronic and Print media to create awareness among the tax payers. Workshops and Seminars are also being organised for those dealing with taxation matters in companies. Surveys are being conducted to detect defaults in deduction of tax at source.